

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**STARRED QUESTION No. \*258**  
TO BE ANSWERED ON 21.03.2022

**Cutting of Trees for Developmental Projects**

\*258: DR. (PROF.) KIRIT PREMJBHAI SOLANKI.

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state?

- (a) whether the Government has data on the total number of trees which were removed for the purpose of construction and development of public infrastructure projects across the country in 2021 and if so, the details thereof, State-wise;
- (b) the total number of trees planted in view of compensatory afforestation in 2021, State-wise and the total amount of funds spent towards this cause;
- (c) whether the number of these trees matched the target of compensatory afforestation set by the Government and if not, the reasons for the same;
- (d) whether the Government has considered mandating compensatory afforestation as part of all public and private infrastructure projects in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BHUPENDER YADAV)**

(a) to (e) A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 258 BY DR. (PROF.) KIRIT PREMJBHAI SOLANKI REGARDING 'CUTTING OF TREES FOR DEVELOPMENTAL PROJECTS' DUE FOR REPLY ON 21.03.2022**

(a) & (b) The permission for tree felling is accorded by the respective State Governments/ Union Territory Administrations under the provisions of various Acts, Rules, Guidelines and the directions of Hon'ble Courts. However, during 2020-21 proposals involving 30,97,721 number of trees have been accorded prior approval under the provisions of the Forest (Conservation) Act 1980 by the Ministry.

The State/UT wise details of total number of trees stipulated for felling, trees planted in view of Compensatory Afforestation (CA) and the funds spent are annexed.

(c) The approvals of diversion proposals under Forest (Conservation) Act, 1980 is a continuous process. The State Governments/UT Administrations are required to carry out Compensatory Afforestation in lieu of forest areas allowed to be diverted for non-forestry use.

(d) & (e) Compensatory Afforestation (CA) is an essential condition which is imposed when forest land is allowed to be used for non-forestry purpose under Forest (Conservation) Act, 1980.

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**Annexure**

<b>Annexure referred to part (a) and (b) of the Lok Sabha Starred Question No. 258 regarding “Cutting of Trees for Developmental Projects” asked by DR. (PROF.) KIRIT PREMJIBHAI SOLANKI to be answered on 21<sup>st</sup> March, 2022</b>				
<b>During 2020-2021</b>				
<b>S. No.</b>	<b>State/UTs</b>	<b>No of Trees involved in proposals approved under FCA, 1980</b>	<b>No of seedlings planted against Compensatory Afforestation (CA)</b>	<b>Amount (in crore ₹) for CA</b>
1	Andaman and Nicobar	5311	0.00	0.01
2	Andhra Pradesh	69969	483362.00	7.39
3	Arunachal Pradesh	6255	0.00	0.00
4	Assam	37880	77800.00	2.88
5	Bihar	61244	2420607.00	19.68
6	Chandigarh	0	14000.00	0.00
7	Chhattisgarh	7512	983820.00	11.32
8	Dadar & Nagar Haveli, Daman & Diu	0	0	0
9	Delhi	0	55343.00	0.97
10	Goa	27429	200000.00	2.49
11	Gujarat	86887	1133042.00	52.41
12	Haryana	27612	1240000.00	45.52
13	Himachal Pradesh	26886	1180232.00	5.50
14	Jammu & Kashmir	461	1447000.00	18.80
15	Jharkhand	104750	4501353.00	8.50
16	Karnataka	40231	300848.00	2.04
17	Kerala	71	128836.00	0.46
18	Lakshdeep	0	0	0
19	Madhya Pradesh	1640532	3555057.00	2.66
20	Maharashtra	145294	652809.00	3.12
21	Manipur	0	3542104.00	5.48
22	Meghalaya	58	28259.00	1.34
23	Mizoram	0	1360150.00	7.75
24	Nagaland	0	0	0
25	Odisha	223375	1951220.00	31.52
26	Pondicherry	0	0	0
27	Punjab	32511	311993.00	2.79
28	Rajasthan	8619	1705578.00	23.41
29	Sikkim	0	116647.00	3.16
30	Tamil Nadu	7691	0.00	0.00
31	Telangana	153720	4103050.00	35.45
32	Tripura	17686	203086.00	0.39
33	Uttar Pradesh	311998	1317700.00	14.50
34	Uttarakhand	53739	3208008.00	48.28
35	West Bengal	0	265761.00	1.05
<b>Total</b>		<b>3097721</b>	<b>36487665.00</b>	<b>358.87</b>